

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV**

**ITEM No. 119
IA No.-30(ND)2021
(IB)-100/(ND)2019**

IN THE MATTER OF:

Deepali Designs and Exhibits Pvt. Ltd. ... Applicant/Petitioner

Vs

Pico Event Marketing (India) Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 31.03.2021

Coram:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 30/ND/2021:

No one is present at the time of hearing of the application. In the interest of justice, the matter is adjourned to 07.05.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

Sd/-
**P.S.N PARSAD
MEMBER (JUDICIAL)**

Vaishali